

MR. DEPUTY-SPEAKER: The question is:

"That this House do agree with the Eighth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 30th November, 1977."

*The motion was adopted.*

15.12 hrs.

**PROFITEERING PREVENTION AND PRICE CONTROL BILL\***

SHRI K. LAKKAPPA (Tumkur): I beg to move for leave to introduce a Bill to regulate the prices of essential articles of daily consumption and to prevent profiteering in such articles.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to regulate the prices of essential articles of daily consumption and to prevent profiteering in such articles."

*The motion was adopted.*

SHRI K. LAKKAPPA: I introduce the Bill.

**TRADE UNIONS (RECOGNITION) BILL\***

श्री हुक्म चन्द कछवाय (उज्जैन) : उपाध्यक्ष महोदय, मैं प्रस्ताव करता हूँ कि मुझे व्यवसाय संघ को मान्यता देने की प्रक्रिया का उपबन्ध करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाये।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the procedure for recognition of Trade Unions."

*The motion was adopted.*

श्री हुक्म चन्द कछवाय : मैं विधेयक को पुरःस्थापित करता हूँ।

**DOMESTIC WORKERS (CONDITIONS OF SERVICE) BILL\***

श्री हुक्म चन्द कछवाय (उज्जैन) : उपाध्यक्ष महोदय, मैं प्रस्ताव करता हूँ कि मुझे घरेलू कर्मकारों की मजदूरी के नियतन के लिये तथा उनकी दशा में सुधार करने का उपबन्ध करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाये।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the fixation of wages and for improvement of working conditions of domestic workers."

*The motion was adopted.*

श्री हुक्म चन्द कछवाय : मैं विधेयक को पुरःस्थापित करता हूँ।

**CONSTITUTION (AMENDMENT) BILL\***

*Amendment of articles 74 and 163*

श्री हुक्म चन्द कछवाय (उज्जैन) : उपाध्यक्ष महोदय, मैं प्रस्ताव करता हूँ कि मुझे भारत के संविधान के अनुच्छेद 74 तथा 163 का संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाय।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

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